

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1063  
TO BE ANSWERED ON 09.03.2017**

**AMENDMENT IN GUIDELINES OF PMKVY**

**+1063. SHRI RAM VICHAR NETAM:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) whether Government has made any amendments in the guidelines of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and if so, the details of the salient features of the amended scheme;
- (b) whether any steps have been taken by Government in the amended scheme for adequately focusing on employment and for streamlining the appointment of trained candidates and if so, the details thereof; and
- (c) whether Government provides any other help to women, the differently abled people and candidates of Naxal affected areas after their appointment under this scheme and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

(a) to (c) After successful implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during 2015-16, Government has modified its guidelines to make scheme more effective, transparent and beneficiary oriented. The modified scheme, PMKVY (2016-20) has targeted to provide skilling to one crore people (60 lakh under Fresh Training and 40 lakh under RPL) over the four years (2016-2020) with an outlay of Rs.12,000 crore.

The salient features of the modified scheme includes NSQF based quality assurance framework, alignment with common norms, market relevant training programmes, recognition of prior learning, curriculum alignment, national certification, employable skills, placements etc. Under the modified scheme, the focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, SMART portal based Accreditation & Affiliation of TCs etc have been ensured. All candidates are provided the course curriculum booklet along with the customized Induction kit.

Additionally, upon successful completion and certification of non-residential skill training programs, candidates belonging to special group i.e. women, PwDs and candidates from special areas (LWE, North East region and J&K) are provided with an allowance for expenses incurred in travelling to and from the Training Center. The allowance is Rs. 1000/1500 per trainee per month depending upon whether a TC is within District of Domicile of the candidate. On the similar lines, Post placement support of Rs. 1450 per month per trainee is applicable for Special groups /Special Areas for 2 or 3 months depending on Placement within or outside the District of Domicile of the candidate.

\*\*\*\*\*